

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 252 of 2013 &
IA-335 of 2013**

Dated : 19th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
EMCO Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Gaurav S Mathur with
Mr. Shekhar P. Jha for Yantra eSolar
Ms. Meghana Aggarwal for GERC
Mr. Hemant Sahai for intervener**

ORDER

We have heard the Learned Counsel for both the parties. Written submissions have been filed by the Learned Counsel for both the parties including the Intervener.

Post the matter for making further submissions on **05.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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